

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

112. C.P. 2355/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.04.2024**

NAME OF THE PARTIES: Leonys Pereira &Anr

V/s.

Crale Foodlink Pvt Ltd & Anr

Appearance

For Petitioner: Adv. Laxman Jain i/b. Mr. Yogesh Adhia is present
through VC.

For Respondent: Adv. Aishwarya Kantawala for R-2 is present
through VC.

SECTION 241 & 242 OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

It is submitted by Ld. Counsel for the parties that C.P No. 2355/2018 and
C.P.3783/2018 are connected and be heard together. Passover was sought,
no time left, List on **04.06.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

Sd/-

LAKSHMI GURUNG
Member (Judicial)

//NSW//